

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

No.HC.XI-07/2020/34/RC Dated, Guwahati, the 22<sup>nd</sup> October, 2020

**LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE  
SUB-ORDINATE CIVIL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1<sup>st</sup> January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13<sup>th</sup> to 16<sup>th</sup> January</i>	-	<i>Wednesday to Saturday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23<sup>rd</sup> January</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26<sup>th</sup> January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31<sup>st</sup> January</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Shree Panchami</i>	-	<i>16<sup>th</sup> February</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>27<sup>th</sup> February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>11<sup>th</sup> March</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Dol Jatra</i>	-	<i>28<sup>th</sup> March</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>29<sup>th</sup> March</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>2<sup>nd</sup> April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>13<sup>th</sup> April to 16<sup>th</sup> April</i>	-	<i>Tuesday to Friday</i>	-	<i>4 days</i>
<i>May Day</i>	-	<i>1<sup>st</sup> May</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Id-ul-Fitre</i>	-	<i>14<sup>th</sup> May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>26<sup>th</sup> May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>27<sup>th</sup> May</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>21<sup>st</sup> July</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15<sup>th</sup> August</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>19<sup>th</sup> August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>27<sup>th</sup> August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>30<sup>th</sup> August</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankar Dev</i>	-	<i>8<sup>th</sup> September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2<sup>nd</sup> October</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<b><u>LONG VACATION</u></b> <i>Including Durga Puja, Vijaya Dashami &amp; Janmotsava of Srimanta Sankar Dev (15<sup>th</sup> October), Kati Bihu (18<sup>th</sup> October), Fateha-Dwaj-Daham(19<sup>th</sup> October), Laxmi Puja (20<sup>th</sup> October)</i>	-	<i>9<sup>th</sup> October to 24<sup>th</sup> October</i>	-	<i>Saturday to Sunday</i>	-	<i>16 days</i>
<i>Kali Puja/Diwali</i>	-	<i>4<sup>th</sup> November &amp; 5<sup>th</sup> November</i>	-	<i>Thursday &amp; Friday</i>	-	<i>2 days</i>
<i>Guru Nanak's Birth Day</i>	-	<i>19<sup>th</sup> November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Lachit Divas</i>	-	<i>24<sup>th</sup> November</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas)</i>	-	<i>2<sup>nd</sup> December</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<b><u>WINTER VACATION</u></b> <i>Including Christmas Holiday</i>	-	<i>24<sup>th</sup> December to 31<sup>st</sup> December</i>	-	<i>Friday to Friday</i>	-	<i>8 days</i>

**N.B. :-**

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall

remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

R. A. Tapadal

**REGISTRAR (JUDICIAL)**

R/110  
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## **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

### **NOTIFICATION**

No.HC.XI-07/2020/35/RC Dated, Guwahati, the 22<sup>nd</sup> October, 2020

#### **LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 <sup>st</sup> January	-	Friday	-	1 day
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Netaji's Birthday	-	23 <sup>rd</sup> January	-	Saturday	-	1 day
Republic Day	-	26 <sup>th</sup> January	-	Tuesday	-	1 day
Shree Panchami	-	16 <sup>th</sup> February	-	Tuesday	-	1 day
Me-dam-me-phi	-	31 <sup>st</sup> January	-	Sunday	-	1 day
Bir Chilarai Divas	-	27 <sup>th</sup> February	-	Saturday	-	1 day
Siva Ratri	-	11 <sup>th</sup> March	-	Thursday	-	1 day
Dol Jatra	-	28 <sup>th</sup> March	-	Sunday	-	1 day
Holi	-	29 <sup>th</sup> March	-	Monday	-	1 day
Good Friday	-	2 <sup>nd</sup> April	-	Friday	-	1 day
Bohag Bihu	-	13 <sup>th</sup> April to 16 <sup>th</sup> April	-	Tuesday to Friday	-	4 days
May Day	-	1 <sup>st</sup> May	-	Saturday	-	1 day
Id-ul-Fitre	-	14 <sup>th</sup> May	-	Friday	-	1 day
Buddha Purnima	-	26 <sup>th</sup> May	-	Wednesday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	27 <sup>th</sup> May	-	Thursday	-	1 day
Id-uz-Zuha	-	21 <sup>st</sup> July	-	Wednesday	-	1 day
Independence Day	-	15 <sup>th</sup> August	-	Sunday	-	1 day
Muharram	-	19 <sup>th</sup> August	-	Thursday	-	1 day
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Birthday of Mahatma Gandhi	-	2 <sup>nd</sup> October	-	Saturday	-	1 day
<b>LONG VACATION</b> Including Durga Puja, Vijaya Dashami & Janmotsava of Srimanta Sankar Dev (15 <sup>th</sup> October)	-	12 <sup>th</sup> October to 15 <sup>th</sup> October	-	Tuesday to Friday	-	4 days
Fateha-Dwaj-Daham	-	19 <sup>th</sup> October	-	Tuesday	-	1 day
Laxmi Puja	-	20 <sup>th</sup> October	-	Wednesday	-	1 day
Kali Puja/Diwali	-	4 <sup>th</sup> November & 5 <sup>th</sup> November	-	Thursday & Friday	-	2 days
Guru Nanak's Birth Day	-	19 <sup>th</sup> November	-	Friday	-	1 day
Lachit Divas	-	24 <sup>th</sup> November	-	Wednesday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 <sup>nd</sup> December	-	Thursday	-	1 day
Christmas	-	25 <sup>th</sup> December	-	Saturday	-	1 day

#### **N.B. :-**

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By Order etc.

R. A. Talpade

**REGISTRAR (JUDICIAL)**

22/10